

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 263 OF 2018 & IA No. 1022 OF 2018

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

RattanIndia Power Limited **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Yashaswi Kant

Counsel for the Respondent(s) : Anup Jain for R2

ORDER

List the matter for hearing on **09.01.2020**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK